NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|-------------------|-------------------------------------------------------------------------------------------|
| CP 127/16 | TP 63/17 | Hearing | 433(e) /433(f) | Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. & Others |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

FOR PETITIONER

ON SCHLARS OF

PRABHAKAR I SHETTY

Y. J. Speenivalagonda

PO60331320

POFFENDANT

POSGAN

PO

Counsel for petitioner is present. Counsel for respondents is also present. Petitioner has filed two sets of copies. Petitioner is further directed to comply the relevant provisions of I&B Code and the rules framed thereunder which are applicable to the facts of this case. Meanwhile, objections if any.

List it on 21.06.2017.

MEMBER (J)

MEMBER (T)